

सेठ गोविन्द दास : क्या माननीय मंत्री को यह मालूम नहीं है कि इस देश में अंगरेजी समझने वाले बहुत कम हैं और जब तक कि वह प्रश्नावली भिन्न भिन्न प्रान्तों की भाषा में नहीं भेजी जायेगी तब तक उस से कोई फायदा नहीं होगा ?

Mr. Speaker: Order, order. We are entering into an argument now.

Shri R. K. Chaudhuri: To what class of persons...

Mr. Speaker: Now we are going to the next question.

ALLOWANCES TO THE NAVAL PERSONNEL

*223. **Shri Nanadas:** Will the Minister of Defence be pleased to state:

(a) what are the rates of allowance paid to the Naval Personnel in lieu of married quarters at present;

(b) whether there is any proposal to enhance the present rates; and

(c) if so, when the enhanced rates will come into force?

The Minister of Defence Organisation (Shri Tyagi): (a) The present rates of allowance are:—

Chief Petty Officer ...	Rs. 16/- p.m.
Petty Officer	Rs. 6/-"
Leading Seaman	Rs. 2/8/-"
Able bodied/Ordinary Rating	Re 1/-"

(Officers are not entitled to Allowance in lieu of quarters).

(b) and (c) The matter is under consideration.

Shri Nanadas: May I know, Sir, when these rates were fixed?

Shri Tyagi: They have been in vogue for some years. I do not know the exact date when they were fixed.

Shri Nanadas: May I know, Sir, whether the Government is aware of the fact that there is strong demand from the naval personnel that their married allowance should be enhanced immediately?

Shri Tyagi: Yes, Sir. Government is fully conscious of it and Government has taken up the question under their consideration and very soon I believe Government will be in a position to announce the enhanced rates.

Kumari Annie Mascarene: What is the principle on which Re. 1 per month is given for the ratings?

Shri Tyagi: About fixation of rates, there are no principles involved. Basically the decisions are taken taking into account the economic resources of the country.

Mr. Speaker: Next question.

Kumari Annie Mascarene: May I know whether it is a fact that married life...

Mr. Speaker: Order, order. Next question.

FULBRIGHT SCHEME

*224. **Shri T. K. Chaudhuri:** (a) Will the Minister of Education be pleased to state how many scholars, teachers and students from U.S.A. are now in India under the Fulbright scheme?

(b) What facilities do we have to provide in our Universities and other educational institutions for these scholars?

(c) What is the total number of Indian scholars exchanged for study in U.S.A. against the total number of U.S. scholars who have come to India upto now?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Seventeen, Seven and sixteen respectively.

(b) No specific facilities are provided to these scholars. However, in case of difficulties in matters of admission or facilities for research and the like Government of India have been providing necessary assistance.

(c) 388 and 124 respectively.

Shri T. K. Chaudhuri: May I know who selects these scholars? Do the Government of India exercise any kind of control over the selection of Indian

scholars who are sent to the United States, and over the selection of United States scholars who come to this country?

Shri K. D. Malaviya: The selection for grants to Indian students are made in the first instance, by Regional Committees in Madras, Bombay, Calcutta and Delhi, and later on by the Foundation's National Selection Committee. Finally all selections are made by the Board of Foreign Scholars in the United States.

Shri T. K. Chaudhuri: I wanted to know whether the Government of India exercise any kind of control or have any voice over the selection of these scholars?

Shri K. D. Malaviya: As I stated earlier, there are four Regional Committees, which select these Indian students. They are at Madras, Bombay, Calcutta and Delhi. The first selection are thus always made by these Regional Committees.

Shri T. K. Chaudhuri: Are these Regional Committees appointed by the Government of India?

Shri K. D. Malaviya: Not so much by the Government of India, but the Board appoints these Committees on which Government of India have their representatives on fifty fifty basis.

Shri Muniswamy: May I know whether it is possible for the hon. Minister to explain briefly the details of this scheme?

Mr. Speaker: Order, order.

Shri D. C. Sharma: May I know whether these scholarships are meant only for technical subjects, or also for non-technical subjects?

Shri K. D. Malaviya: For all types of subjects.

Shri Sarangadhar Das: May I know whether the students who go to the United States of America are briefed by the Education Ministry, as to how they should conduct themselves, while in the United States?

Shri K. D. Malaviya: No particular briefing is done nor is needed.

मैंगनीज के निक्षेप

*२२५ श्री रघुनाथ सिंह : (क) क्या प्राकृतिक संसाधन तथा वैज्ञानिक अनुसंधान मंत्री यह बताने की कृपा करेंगे कि क्या बम्बई राज्य के उत्तर कन्नड जिले में मैंगनीज के निक्षेप पाये गये हैं ?

(ख) यदि हां, तो इन निक्षेपों से मैंगनीज की कितनी मात्रा प्राप्त होने का अनुमान है ?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) 500,000 tons approximately.

श्री रघुनाथ सिंह : इन खानों का सरकार इन्तिजाम करती है या इन खानों को ठेके पर दिया जाता है ?

श्री के० डी० मालवीय : खानों का इन्तिजाम तो सरकार नहीं करती । वह तो प्राइवेट इंडस्ट्रियलिस्ट ही करते हैं ।

श्री रघुनाथ सिंह : इसका काम आरम्भ कब से होगा ?

श्री के० डी० मालवीय : जब भी लोग चाहें कायदे के मुताबिक ठेका ले सकते हैं । लेकिन मैं माननीय सदस्य की सूचना के लिये बताना चाहता हूँ कि इन खानों की मैंगनीज बहुत अच्छे किस्म की नहीं है ।

Shri Joachim Alva: Are Government aware that quite a number of manganese mine-owners in North Kanara have shifted themselves to Goa, because there are no coastal or transport facilities for them in North Kanara?

Shri K. D. Malaviya: Unfortunately, I am not aware of it.